GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION LOK SABHA UNSTARRED QUESTION NO. 1523 TO BE ANSWERED ON 08th DECEMBER, 2015 STOCK INSPECTION

1523. SHRI VISHNU DAYAL RAM: SHRI OM BIRLA: SHRI P.P. CHAUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether several complaints of putrefied and poor quality foodgrains being distributed to the people living below poverty line under various foodgrain based welfare schemes are being constantly received;

(b) if so, the details thereof and the action taken thereon during the last three years and the current year, State-wise;

(c) whether the foodgrains distributed under the Public Distribution System (PDS) are tested by Food Safety and Standards Authority of India (FSSAI); and

(d) if so, the details and the outcome thereof indicating the number of samples taken and the reports furnished during the said period, Statewise?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a)& (b) Details of the complaints about supply of poor quality foodgrains under various welfare schemes and action taken by the Government during last three years and current year are Annex-I

(c) & (d) The implementation and enforcement of Food Safety and Standards Act, 2006 primarily rests with the State/UT Governments. Random samples of food items from the food supply chain, are being drawn by the State Food Safety Officers and sent to the laboratories recognized by FSSAI for analysis. In cases where samples are found to be not conforming to the provisions of the Act and the Rules and Regulations made thereunder, recourse is taken to penal provisions under Chapter IX of the FSS Act, 2006.

No separate data is centrally maintained by FSSAI regarding sampling of PDS foodgrains. However, as per the information available from States/UTs Government, the details of samples collected, tested, found not conforming and action taken for the entire spectrum of food products during each of the last three years are at Annex-II, III & IV.

Annex-I ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO 1523 TO BE ANSWERED ON 8th DECEMBER, 2015 IN LOK SABHA.

DETAILS OF THE COMPLAINTS ABOUT SUPPLY OF POOR QUALITY FOODGRAINS UNDER VARIOUS WELFARE SCHEMES AND ACTION TAKEN BY THE GOVERNMENT DURING LAST THREE YEARS AND CURRENT YEAR (AS ON 04.12.2015)

Year	State	Complaint	Action Taken by the Government			
2015-16	NCT, Delhi	A complaint was received from Indraprastha Welfare Association, New Delhi regarding Supply of poor quality of foodgrain in Moti Nagar, Area of Delhi	The complaint was got investigated by deputing an officer of the Ministry. The complaint was not found to be true.			
	Maharashtra	A Complaint received from Secretary, Food Civil Supplies and Consumer Protection Department, Govt. of Maharashtra - regarding supply of luster loss wheat from FCI base depot, Jalgoan and MSWC, Nanded	Instructions were issued to all State Governments to accept the luster loss wheat procured during RMS 2015-16 under the relaxed specifications as luster lost wheat is as nutritious as sound wheat only shining is less and the quality of wheat is intact and good			
	Jammu & Kashmir	A Complaint was received from Director of Consumer affair & P.D. Deptt, Kashmir- regarding Supply of below standard quality wheat under Wheat Relaxation Scheme	-do-			
2014-15	Tamil Nadu	A complaint was received from Shri B Lokanathan, resident of Coimbatore regarding supply of foodgrains beyond Food Safety Standard under PDS in Tamil Nadu in July 2014.	The complaint was forwarded to CMD, FCI to investigate the complaint. FCI has informed that complaint was not found to be true.			
NCT Delhi		A complaint was received from Delhi Jan Kalyan Vikas Manch, Mangolpuri regarding supply of substandard foodgrains from FSD Ghevra with the connivance of depot incharge FSD Ghevra and incharge of Delhi State Civil Supplies Corporation in July 2014	The complaint was forwarded to CMD,FCI and Secretary, Food & Civil Supplies, Government of NCT Delhi to get the complaint investigated and to ensure supply good quality foodgrains to be issued under PDS.			
	Odisha	A complaint has been received from Shri Ganesh Lal Aggararwal, Sr. Citizen, Sambalpur, Odisha regarding supply of poor quality of rice under PDS in October 2014.	The complaint was investigated by an officer of this Department and not found to be true.			
	Kerala	A complaint has been received in FCI from Kerala State Civil Supplies Corporation Ltd, North Paravur Depot regarding supply of 17 bags of rice from FSD Angamally for Mid Day Meal Scheme in October 2014	General Manager(Region), FCI, Kerala had informed that the complaint was not found to be true.			
	Madhya Pradesh	CBI Jabalpur Branch has forwarded a complaint to FCI made by Sh. Santosh Shrivastava, resident of Narsinghpure (MP) regarding supply of poor quality foodgrains in PDS	The complaint was forwarded to Secretary (Food) Govt. of Madhya Pradesh by FCI to get the matter investigated and submit the same CBI directly since the allegation relates to PDS in the State.			

2013-14	Uttar Pradesh	A complaint was received from Shri Atul Gupta, Resident of Baharaich regarding issue of sub-standard rice stocks received from Shajahanpur under PDS.	CMD, FCI has been requested to investigate the matter and ensure supply of good quality foodgrains to State Governments. Principal Secretary (Food & Civil Supplies Department), Government of Uttar Pradesh has also been requested to ensure that good quality foodgrains are issued under PDS to consumers.
		A complaint was received from J N Rai resident of Sirsiyan, District Gorakhpur regarding distribution of poor quality of foodgrains under PDS in Gorakhpur	The complaint was forwarded to Principal Secretary, Food & Civil Supplies Department, Government of Uttar Pradesh to investigate the complaint and to ensure that good quality foodgrains are issued under PDS to consumers.
	Kerala	A complaint was received from Shri Suresh Kumar, resident of Calicut regarding supply of inferior quality of foodgrains under PDS in Kerala.	The complaint was got investigated by deputing an officer of this Ministry and the officers from FCI. Based on the report CMD, FCI was requested to take remedial measures for upgradation of the stocks before issue under PDS as also action against delinquents and ensure that only good quality foodgrains are issued under PDS. Principal Secretary (Food & Civil Supplies), Government of Kerala has also been requested to ensure that good quality foodgrains are issued under PDS to consumers.
	Maharashtra	A complaint was received from Shri Anil Mishra, Member of Legislative Council, Maharashtra regarding supply of inferior quality of foodgrains under PDS in Maharashtra.	The complaint has been forwarded to CMD, FCI and Principal Secretary (Food & Civil Supplies), Government of Maharashtra for investigation and necessary action. They have also been requested to ensure the supply and distribution of good quality foodgrains issued under PDS.
2012-13	Puducherry	A complaint received from State President, Nationalist Congress Party, Puducherry regarding supply of poor quality rice stock in the State.	The complaint was got investigated through Food Corporation of India and State Government of Puducherry. The complaint was not found to be true.
	Maharashtra	FCI has informed that a complaint <i>was</i> received regarding issue of contaminated wheat stock to PDS from MSWC, Aurangabad during March/April, 2012.	The complaint was got investigated by CMD MSWC, Pune who reported that contaminated stock were not offered under PDS. Only good quality foodgrain have been issued under PDS. Government of Maharashtra has informed that in an incidence at Mauje Ganori, Taluka, Fulambri and Aurangabad contaminated wheat received at fair price shop was replaced and wheat of fair average quality was distributed to the card holders.
	Gujarat	A complaint was received in May, 2012 from Jivabhai Ambalal Patel, Ex- MP (LS) regarding Poor Quality Foodgrains being supplied from FCI and requested for instructions to be issued.	No specific instance was raised in the complaint; however, detailed procedure for supply of good quality foodgrains under PDS from FCI godowns has been apprised to the complainant.
	Uttar Pradesh	A complaint was received from Mrs. Annu Tandon Hon'ble Member of Parliament (LS) in March 2013 regarding poor quality of foodgrains supplied under PDS in Sanjar Khera Gram Sabha of block Hitauli in district Unnao(UP).	The complaint has been forwarded to State Government of Uttar Pradesh for investigation, since implementation of PDS at PFS level is the responsibility of State Government. However, an officer of this Ministry was also deputed for assessing the factual position, who has reported that Fair Price Shop situated at Choudhary Tola of Maurawa town is catering the need of four villages including Sanjar Khera. On the day of inspection of fair price shop on 9.4.2013 fresh stock of wheat & rice received during 30.3.2013 to 4.4.2013 was available. The sample of wheat and rice of this stock have been found within issue norms. The inspecting officer also inspected food storage depot from where the stock is issued to the above fair price shop and the stocks have been also found well within the
		*****	prescribed norms.

ANNEX-II ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO 1523 TO BE ANSWERED ON 8th DECEMBER, 2015 IN LOK SABHA.

ANNUAL LABORATORY TESTING REPORT IN STATES / UTS FOR THE YEAR 2012-13

S.No	Name of State / UT	No. of samples analyzed	No. of samples found adulterated and misbranded	No. of cases launched criminal / civil	No. of conviction / penalties
1	Andhra Pradesh	1511	429	286	Rs.55,000
2	A&N Islands	133	16	0	0
3	Arunachal Pradesh	198	11	11	2/ Rs.33,000
4	Assam	306	58	31	16/Rs2,45,000
5	Bihar	1407	371	249	0
6	Chandigarh	183	16	7	0
7	Chhattisgarh	253	142	111	24/ Rs.11,84,000
8	Dadra & NH	-	-	-	0
9	Daman & Diu (Gujarat)	44	4	-	2
10	Delhi	1383	145	50	62
11	Goa	610	31	14	1/ Rs.20,000
12	Gujarat	11047	881	46	7/ Rs.97,000
13	Haryana	1562	255	131	0
14	Himachal Pradesh	274	44	53	24
15	Jammu & Kashmir	2224	610	488	288/ Rs.28,52,050
16	Jharkhand	-	-	-	0
17	Karnataka	3118	172	29	85
18	Kerala	12	3	0	Rs.1,63,280
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	8101	2043	1183	844
21	Maharashtra	7800	757	114	228/ Rs.82,99,485
22	Manipur	165	2	-	0
23	Meghalaya	14	1	-	-
24	Mizoram	-	-	-	-
25	Nagaland	NA	0	0	0
26	Orissa	1871	418	0	0
27	Puducherry	-	-	-	-
28	Punjab	4782	553	304	92
29	Rajasthan	10236	186	-	295
30	Sikkim	-	-	-	-
31	Tamil Nadu	474	78	48	2
32	Tripura	-	-	-	-
33	Uttar Pradesh	11086	2927	2551	1010/ Rs.3,70,96,600
34	Uttrakhand	964	186	134	55/ Rs.22,44,001
35	West Bengal	91	41	-	-
	Total	69949	10380	5840	3175/ Rs.5,24,95,016

ANNEX-III ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO 1523 TO BE ANSWERED ON 8th DECEMBER, 2015 IN LOK SABHA.

ANNUAL LABORATORY TESTING REPORT IN STATES / UTS FOR THE YEAR 2013-14

S.No	Name of State / UT	Total No. of Samples taken	No. of samples analyzed	No. of samples found adulterated and misbranded	No. of cases launched		No. of conviction / penalties	
					Criminal	Civil	Convi ctions	Penalties / amount raised in Rs.
1	A&N Islands	1	1	_	-	-	-	18/14,500
2	Andhra Pradesh	4038	4038	716	417	200	-	39,94,385
3	Arunachal Pradesh	213	213	9	1	8	-	9/6,33,000
4	Assam	435	435	53	26	-	-	-
5	Bihar	1189	1103	121	19	71	-	14/2,26,000
6	Chandigarh	146	146	9	5	6	-	3
7	Chhattisgarh	294	294	112	-	56	-	7/3,49,000
8	Dadra & NH	6	6	3	-	3	-	3/35,000
9	Daman & Diu (Gujarat)	40	40	0	0	0	0	0
10	Delhi	1187	1187	118	-	69	NA	15,73,000
11	Goa	704	696	37	6	7	2	27,000
12	Gujarat	11111	10495	900	56	341	16	12/190000
13	Haryana	2101	2101	93	37	223	37	129/26,61,800
14	Himachal Pradesh	236	157	129	1	22	0	7/7,00,000
15	Jammu & Kashmir	3109	2851	682	15	526	353	2,76,600
16	Jharkhand	1075	725	144	99	-	8	2207000
17	Karnataka	2224	2153	133	59	-	3	72
18	Kerala	882	664	138	104	0	0	810/553530
19	Lakshadweep	-	-	-	-	-	-	-
20	Madhya Pradesh	4743	4599	1433	233	603	3	133/2932000
21	Maharashtra	7677	7516	1523	1172	1385	49	17/4176500
22	Manipur	-	-	-	-	-	-	-
23	Meghalaya	17	14	7	-	6	-	-
24	Mizoram	-	-	-	-	-	-	-
25	Nagaland	66	66	21	0	0	0	0
26	Orissa	-	-	-	-	-	-	
27	Puducherry	4741	4741	319	-	-	-	-
28	Punjab	6227	5884	771	203	-	3	77
29	Rajasthan	6375	6375	1160	-	436	-	112/1550000
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	707	658	261	8	40	16	659800
32	Tripura	-	-	-	-	-	-	
33	Uttar Pradesh	11579	13554	4275	2930	-	409	1510/44784400
34	Uttrakhand	1503	851	169	5	117	-	506498
35	West Bengal	-	-	-	-	-	-	-
	Total	72994	72200	13571	3105	7130	913	2932/72989474

ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO 1523 TO BE ANSWERED ON 8th DECEMBER, 2015 IN LOK SABHA.

ANNUAL LABORATORY TESTING REPORT IN STATES / UTS FOR THE YEAR 2014-15

S.No	Name of State / UT	Total No. of Sampl es taken	No. of sample s analys ed	No. of samples found adulterated and misbranded	No. of cases launched		No. of conviction / penalties		
					Crim inal	Civil	Convic tions	Penalties / amount raised in Rs.	
1	A&N Islands	17	16	4	0	0	0	14/455000	
2	Andhra Pradesh	2788	2788	290	338	78	0	51/63020	
3	Arunachal Pradesh	292	258	29	2	14	0	7	
4	Assam	595	595	74	28	32	8	70000	
5	Bihar	1763	1320	7	0	16	0	5/38000	
6	Chandigarh	102	102	5	5	0	0	150000	
7	Chhattisgarh	133	133	27	14	41	0	16	
8	Dadra & NH	9	2	Samples analy	vzed by		State Labor	atorv	
9	Daman & Diu (Gujarat)	65	65	3	0	3	0	3/30000	
10	Delhi	0	1480	148	0	0	0	0	
11	Goa	798	800	81	1	4	4(12)	435000	
12	Gujarat	11981	11700	1243	37	465	30	178/5613500	
13	Haryana	989	989	105	08	114	6	1500	
14	Himachal Pradesh	796	725	461	34	42	18	888500	
15	Jammu & Kashmir	2592	2462	621	17	401	243	1976600	
16	Jharkhand	716	509	112	41	24	0	0	
17	Karnataka	2154	2110	311	56	0	0	42	
18	Kerala	3085	2735	464	41	161	0	280/7239700	
19	Lakshadweep	-	-	-	-	-	-	-	
20	Madhya Pradesh	9532	9131	1412	127	716	418	418/4328000	
21	Maharashtra	8663	6985	1162	869	1426	75	16541499	
22	Manipur	-	-	-	-	-	-	-	
23	Meghalaya	47	34	4	0	4	2	1/10000	
24	Mizoram	-	-	-	-	-	-	-	
25	Nagaland	83	83	11	0	0	0	0	
26	Orissa	544	544	112	0	1	0	1	
27	Puducherry	1946	1946	39	0	0	0	0	
28	Punjab	8053	7860	1458	846	0	82	0	
29	Rajasthan	3132	3031	747	158	222	116	845500	
30	Sikkim	0	0	0	0	0	0	0	
31	Tamil Nadu	2939	2837	1047	64	486	203	3499700	
32	Telangana	363	312	32	4	24	11	10/1757100	
32	Tripura	933	933	2	0	0	0	0	
33	Uttar Pradesh	14173	9605	4119	161	3489	486	1738/59808106	
34	Uttrakhand	1971	1356	233	5	117	0	80/506489	
35	West Bengal	120	120	65	0	17	0	1/30000	
	Total	83265	74010	14599	2676	7860	1402	2797/109387214	